

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 88 of 2016 &
IA Nos. 207, 208 of 2016**

Dated: 15th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gail Gas Ltd.

.... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ajit Pudussery

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Ms. Aparna Vohra for R. 1

Ms. Mayank Pandey
Ms. Namrata for R.2

ORDER

Learned counsel for the appellant seeks three weeks time to file rejoinder. She may file the same on or before 05.08.2016 after serving copy on the other side.

List the matter on **26.08.2016.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson